S.O. 768(E).— In pursuance of sub-rule (4) of rule 2 of the Merchant Shipping (Load Line) Rules, 1979 and in supersession of the notification of the Government of India in the Ministry of Surface Transport (Shipping Wing) S.O. No. 913(E) dated the 10th November, 1995, the Central Government hereby appoints the Indian Register of Shipping, 72, Maker Tower, ‘F’ 7th Floor, Cuffe Parade, Mumbai – 400005, as “Assigning Authority” for the purpose of the said rules.

[F. No. SR-11013/1/95-MA]
A. K. RASTOGI, Jt. Secy.